CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 350/00139/2017   Date of order: 16.2.2017

Present   :   Hon'ble Mr. A.K. Patnaik, Judicial Member
              Hon'ble Ms. Jaya Das Gupta, Administrative Member

Sri Susanta Kumar Mukherjee,
Son of Sri Durga Pada Mukherjee,
Aged about 61 years,
Working as GDSBPM permanently
At Patit Branch Office in account with
Patrasayar Sub Office and now posted
Temporarily at
Gangarampur Bamnia Branch Office in account with
Akui Sub Office, Sub Division Sonamukhi,
District – Bankura, Pin – 722 207 and
Residing at Village Gangarampur Bamnia,
District – Bankura, Pin – 722201 (WB).

.. Applicant

- VERSUS-

1. Union of India,
   Service through the Secretary,
   Ministry of Communication,
   Department of Post,
   Dak Bhawan,
   New Delhi – 110 001.

2. The Chief Post Master General,
   West Bengal Circle,
   Yogayog Bhawan,
   C.R. Avenue,
   Kolkata – 700 012.

3. The Post Master General,
   South Bengal Region in the office of the
   Chief Post Master General,
   W.B. Circle, Yogayog Bhawan,
   C.R. Avenue,
   Kolkata – 700 012.

4. The Senior Superintendent of Post Offices,
   Bankura Division, Bankura,
   Pin – 722 101.

5. The Inspector of Posts,
   Bankura (N),
   Sub Division Sonamukhi,
   Pin – 722 207.

2

.. Respondents

For the Applicant : Mr. K. Sarkar, Counsel

For the Respondents : Mr. M.K. Ghara, Counsel

O R D E R (Oral)

Per A.K. Patnaik, Judicial Member:

Heard Mr. K. Sarkar, Ld. Counsel for the applicant and Mr. M.K. Ghara, Ld. Counsel for the respondents.

2. This O.A. has been filed under Section 19 of the Administrative Tribunal Act, 1985 challenging the order No. A-Patit dated 27.6.2016 issued by the Sr. Superintendent of Post Offices, Bankura Division, Bankura seeking the following reliefs:-

"(i) To issue direction upon the respondents and their men and agents to cancel, quash and set aside the impugned order dated 20.6.2016 forthwith;

(ii) To issue further direction upon the respondents and their men and agents to pass necessary order for posting/transfer of the applicant to the post of GDSBPM G. Bamnia forthwith;

(iii) To issue appropriate necessary order for production of connected departmental record at the time of hearing;

(iv) Any other order or orders as the Hon'ble Tribunal deem fit and proper."

3. The applicant was provisionally selected for the post of EDBPM Gangarampur Bamnia B.O on 10.2.1983. On 27.3.2003 the respondents directed one Sri Birajananda Rudra to resume his duty as GDSBPM Gangarampur Bamnia B.C. relieving the applicant who was preferring his duty as GDSBPM Gangarampur Bamnia. The applicant was directed to join as GDSBPM Patit B.C. The respondents directed the applicant to temporarily take over charge of the duty of GDSBPM G. Bamnia B.O. due to retirement of the present GDSBPM G. Bamnia B.O. Sri Birajananda Rudra. The applicant made a representation on 3.6.2016 to transfer him to the

Gangarampur B.O. from Patit B.O. The said representation of the applicant was rejected by the respondents vide letter dated 27.6.2016. Aggrieved by the same the applicant again made a representation to transfer him from Patit B.O. to Gangarampur B.O. on 5.9.2016 and till date he has not received any response.

4.   Therefore, without waiting for the reply we think it appropriate to dispose of this O.A. by directing the respondent No. 2 that if any such representation has been preferred on 5.6.2016 and still pending consideration then the same may be considered and disposed of by way of a well reasoned order within a period of one month and if after such consideration the applicant's grievance is found to be genuine then expeditious steps may be taken within a further period of two months from the date of such consideration to extend those benefits to the applicant.

5.   A copy of this order along with paper book be transmitted to the respondent No. 2 by speed post for which Mr. K. Sarkar undertakes to deposit necessary cost within a period of 7 days.

6.   With the aforesaid observation and direction, the O.A. is disposed of. No costs.

(Jaya Das Gupta)   (A.K. Patnaik)
Administrative Member   Judicial Member

SP